

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4453
ANSWERED ON:22.04.2010
NOISE POLLUTION BY AIRCRAFT
Ramasubbu Shri S.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware of the problems being faced by the residents residing nearby major airports due to frequent noise pollution on landing and takeoff of aeroplanes;
- (b) if so, the details thereof;
- (c) whether any steps were taken to put sound barriers alongwith the runways so as to facilitate the nearby residents;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) and (b): Yes, Madam. Public Interest Litigations have been filed by some associations in the Delhi High Court on the issue. The matter is subjudice.
- (c) and (d): Construction of sound barriers along Runway 29/11 at Delhi airport has been initiated by Delhi International Airports Limited (DIAL).
- (e): Does not arise.